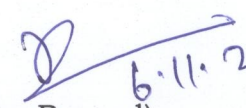


JUDGESHIP: BOKARO

In compliance of the directions of the Hon'ble Acting Chief Justice, Hon'ble High Court of Jharkhand, Ranchi during Video Conferencing on 26.07.2017, the Micro Action Plan for disposal of cases during the target period from 01.11.2017 to 15.11.2017

Micro Action Plan by Judicial Officers at Headquarter Civil Courts, Bokaro

Sl. No.	Name of the Judicial Officers with designation	Number of cases targeted for disposal during 01.11.2017 to 15.11.2017
1	Sri Sanjay Prasad, Principal District & Sessions Judge	15 to 17
2	Ms Ruchi Dayal, JM-cum Addl.Civil Judge (Jr.Div.)	06


6.11.2017

(Sanjay Prasad)
Principal District & Sessions Judge
Civil Courts, Bokaro